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07/3/24

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2024

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: North Zone-II Regional Conference on “Contemporary Judicial Developments and Strengthening Justice through Law & Technology” (16th & 17th March, 2024) [P-1395].

Sir,

I am directed to refer to your letter No. NJA/Dir/P-1395/2024/301 dated 27.01.2024, on the above subject, and to say that Hon'ble the Acting Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1395, North Zone-II Regional Conference on “Contemporary Judicial Developments and Strengthening Justice through Law & Technology” scheduled to be held on 16th & 17th March, 2024 at Lucknow, to be organized by National Judicial Academy, Bhopal in collaboration with the Allahabad High Court and the Judicial Training & Research Institute:-

Names of the nominated officers	
1.	Mr. Vimal Kumar Yadav, Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi
2.	Mr. Virender Kr. Bansal, Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi
3.	Mr. Rajneesh Kr. Gupta, Principal District & Sessions Judge, South-East District, Saket Courts, Delhi
4.	Ms. Sarita Birbal, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi
5.	Ms. Nivedita Anil Sharma, Principal Judge, Family Court, North District, Rohini Courts, Delhi
6.	Mr. Vipin Kr. Rai, Additional Principal Judge, Family Court, South-West District, Dwarka Courts, Delhi
7.	Ms. Deepali Sharma, Special Judge (PC Act) (ACB), Rouse Avenue Courts Complex, New Delhi.

8.	Mr. Sanjay Khanagwal, Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
9.	Mr. Deepak Sherawat, SCJ-cum-RC, North-West District, Rohini Courts, Delhi
10.	Mr. Ajay Kumar Malik, JSCC-cum-ASCJ-cum-Guardian Judge, South-West District, Dwarka Courts, Delhi
11.	Ms. Tanvi Khurana, CMM, South District, Saket Courts, Delhi
12.	Mr. Prayank Nayak, CMM, North-East District, Karkardooma Courts, Delhi
13.	Ms. Rajat Goyal, CMM, South-West District, Dwarka Courts, Delhi
14.	Ms. Rashmi Gupta, SCJ-cum-RC, South-West District, Dwarka Courts, Delhi
15.	Ms. Saloni Singh, SCJ-cum-RC, Shahdara District, Karkardooma Courts, Delhi
Computer Committee Members of Delhi District Courts	
16.	Mr. Tarun Yogesh, PO, MACT, South-West District, Dwarka Courts, Delhi
17.	Ms. Neetu Nagar, JSCC-cum-ASCJ-cum-Guardian Judge, South-East District, Saket Courts, Delhi
18.	Ms. Apoorva Rana, MM (NI Act), South-West District, Dwarka Courts, Delhi
✓19.	Mr. Ankit Karan Singh, MM, West District, Tis Hazari Courts, Delhi
20.	Mr. Himanshu Tanwar, MM, South-East District, Saket Courts, Delhi

Yours Sincerely,

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. 1659-1662 /DHC/Gaz./G-3/NJA/2024

Dated: 06/03/2024.

1. Copy along with copy of letter dated 27.01.2024 received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges for information and necessary action and to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
- (i) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
 - (iv) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.

2. Copy along with copy of letter dated 27.01.2024 received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges and Principal Judge, Family Courts (Headquarters) with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
- (i) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
 - (iv) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
 - (v) The Principal District & Sessions Judge, North-West District, Rohini, Delhi.
 - (vi) The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
 - (vii) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
 - (viii) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
 - (ix) The Principal Judge, Family Courts (Headquarter), Dwarka, Delhi.
3. The Registrar General, Allahabad High Court, Nyay Marg, Allahabad, Uttar Pradesh-211017.
4. The Director, Judicial Training & Research Institute (JTRI), Vineet Khand, Gomtinagar, Lucknow (U.P.) - 226010 (e-mail: jtriup@gmail.com, jtri@allahabadhighcourt.in).

PD&SSJ(w) officiating
06/03/2024

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Ashok Sharma

(Ashok Sharma)
Administrative Officer (J).(Gaz.-IB)



NATIONAL JUDICIAL ACADEMY

Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.)
Tel.: EPABX 0755 - 2432500, Fax : 0755 - 2696904

R.G.

Ref.: NJA/Dir/P-1395/2024 30
Dated: 27.01.2024

Dear Justice Manmohan,

**Sub.: "North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology"
(16th & 17th March, 2024) [P-1395]**

The National Judicial Academy (NJA) in collaboration with the Allahabad High Court and the Judicial Training & Research Institute is organizing the North Zone-II Regional Conference on the above subject at Lucknow on 16th & 17th March, 2024.

The theme of the Conference is "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" About 156 judges/ judicial officers from six High Courts of the North Zone viz., High Courts of Delhi; Himachal Pradesh; Jammu & Kashmir and Ladakh; Punjab & Haryana; Uttar Pradesh; and Uttarakhand, are expected to participate in the Conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.

The NJA cordially invites your High Court and requests you to kindly nominate:

05 High Court Justices; 15 Judicial Officers (including PDJs and Chief Judicial Magistrate); 01 Chairperson of the High Court Computer Committee; and 05 Computer Committee Members at District Level; working under the jurisdiction of the High Court of Delhi to participate in the programme.

You are requested to send names of nominated participants for the conference to the Host High Court and the NJA promptly to avoid any inconvenience in arrangements.

With warm regards,

Yours sincerely,

(Justice Sujoy Paul)
Director

Hon'ble Mr. Justice Manmohan
Acting Chief Justice
Delhi High Court
New Delhi -- 110003

Copy to: The Registrar General, High Court of Delhi, New Delhi.

1.2.2024
DELHI HIGH COURT
Gazette Branch
Diary No. 718
Dated 2.1.2024

141/RG
2/2/24

JR (493-IB) 2/2/2024

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G-3 Kumar DA (4923A)

NORTH ZONE-II: REGIONAL CONFERENCE ON CONTEMPORARY JUDICIAL DEVELOPMENTS AND STRENGTHENING JUSTICE THROUGH LAW & TECHNOLOGY (16TH & 17TH MARCH, 2024) [P-1395]
 National Judicial Academy in association with the Allahabad High Court and Judicial Training & Research Institute, Lucknow (UP)
 Venue: Lucknow (UP)

(TENTATIVE PROGRAMME SCHEDULE)

DAY 1 16/03/2024 (Saturday)	<p align="center">SESSION 1 9:30 AM – 10:00 AM</p> <p align="center">Inaugural Session</p> <p align="center">10:00 AM – 11:30 AM</p> <p align="center">Constitutional Morality and Contemporary Constitutional Trends</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Evolution of the Concept of Constitutional Morality Vis-à-vis Social Morality - The Judicial Approach Judicial Innovation vis-à-vis Constitutional Trust: Activism vs. Overreach Cooperative Federalism 	T E A B R E A K	<p align="center">SESSION 2 12:00 Noon – 1:30 PM</p> <p align="center">Elements of Judicial Behaviour</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Ethical standards, Judicial norms, and Conduct of Judges Objectivity in Decision Making Integrity and Impartiality to ensure Judicial Neutrality Communication Skills Ethical Conundrums in Judicial Sphere & Possible Solutions 	L U N C H B R E A K	<p align="center">SESSION 3 2:30 PM – 4:00 PM</p> <p align="center">Judgment Writing Tools</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Language & Law: Brevity in Drafting Fundamental Principles of Judgement Writing: Legal Analysis to Sentence Structure and Editing Promotion of Transparency and Enhancement of Public Confidence through Lucid Judgments Sensitivity in Judgments <ul style="list-style-type: none"> Gender Sensitivity in Judgments & Orders Eliminating Bias, Stereotypes & Prejudices
	<p align="center">SESSION 4 10:00 AM – 11:30 AM</p> <p align="center">Overview of E-courts Project</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Phase I, II and proposed Phase III CIS Innovation in different High Courts Innovation in terms of new softwares and applications. 		<p align="center">SESSION 5 12:00 Noon – 1:30 PM</p> <p align="center">Emerging and Future Technology for Effective Judicial Governance</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Judicial Governance vis-à-vis Artificial Intelligence (AI) Latest developments in Technology <p align="center">Participants Audit & Feedback</p>		K A K

Programme Coordinators:
 1. Dr. Sonam Jain (7587950836; sonamjainnja@gmail.com) – Research Fellow, NJA
 2. Mr. Prasad Raj Singh (9425601206; prasadhrasingsh@gmail.com) – Law Associate, NJA

Administrative Assistance:
 Mr. Chetan Nehete (9425601233; nchetan@nja.gov.in) - Event Manager & Mr. Vivek Jain (9425601220; ljaionoffice@nja.gov.in) – Asst. Protocol Officer, NJA